

ITEM NO.29

COURT NO.8

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 11028/2024

(Arising out of impugned final judgment and order dated 28-02-2024 in DBCWP No. 2949/2024 passed by the High Court of Judicature for Rajasthan at Jaipur)

THE STATE OF RAJASTHAN & ORS.

Petitioner(s)

VERSUS

MAHENDRA SINGH JAKHAR & ORS.

Respondent(s)

(IA No.114123/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.114121/2024-EXEMPTION FROM FILING O.T. and IA No.114122/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 11401/2024 (XV)
(FOR ADMISSION and IA No.118078/2024-EXEMPTION FROM FILING O.T.)

SLP(C) No. 11564/2024 (XV)
(FOR ADMISSION and I.R. and IA No.118669/2024-EXEMPTION FROM FILING O.T.)

SLP(C) No. 12115/2024 (XV)
(FOR ADMISSION and I.R. and IA No.123194/2024-EXEMPTION FROM FILING O.T.)

SLP(C) No. 12493/2024 (XV)
(FOR ADMISSION and IA No.126822/2024-EXEMPTION FROM FILING O.T.)

Date : 08-07-2024 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s)

Mr. Shiv Mangal Sharma, A.A.G.
Mrs. Abhinandini Sharma, Adv.
Mr. Amogh Bansal, Adv.
Mr. Santosh Kumar, Adv.
Ms. Nidhi Jaswal, AOR

For Respondent(s)

Mr. Manish Verma, Adv.
Mr. Dinesh S. Badiar, Adv.
Mr. Ravi Kumar Tomar, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

Tag and list the matters along with SLP (C)No.9563/2024
which is listed on 15th July, 2024.

(NIDHI AHUJA)
AR-cum-PS

(POOJA SHARMA)
COURT MASTER (NSH)